

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1026  
ANSWERED ON:05.08.2011  
CANCER PATIENT FUND  
Ray Shri Rudramadhab

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Health Ministers' Cancer Patient Fund (HMCPF) has been set up to provide financial assistance to the poor patients suffering from cancer;
- (b) if so, the details thereof alongwith the criteria and procedure laid down for the grant of said assistance to the needy patients;
- (c) the number of patients provided financial assistance under the HMCPF during each of the last three years and the current year so far, State/UT-wise; and
- (d) the funds allocated and utilised for the purpose during the said period?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b): Yes. The Health Minister's Cancer Patient Fund (HMCPF) was established as a Corpus Fund within Rashtriya Arogya Nidhi (RAN) with an outlay of Rs. 100 crore. Rs 75 crore was provided in the Fund on 31.3.2009 and the remaining amount of Rs. 25 crore was provided in September, 2009. Interest earned from the Corpus Fund is released as Revolving Fund to the Regional Cancer Centres. Criteria and procedure for grant of financial assistance to the patients are given as under:

(i) Financial assistance is provided to patients, below poverty line, suffering from cancer and undergoing treatment in Government hospitals and any of the 27 Regional Cancer Centers.

(ii) The financial assistance to the Cancer Patient up to Rs.1.00 lakh is provided by the Institutes/Hospitals concerned through the Revolving Fund placed at their disposal. The cases of financial assistance above this limit are to be referred by the Hospitals to the Ministry of Health & Family Welfare for providing fund from the Central Funds.

(c) & (d) The details of funds allocated & utilized and number of patients provided financial assistance under the HMCPF during 2009-10, 2010-11 and 2011-12 (Upto July, 2011) are given in the Annexure.